contained in their second report (12th Lok Sabha) on "Follow-up action on the Reports of C&AG of India (Commercial)".

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON PETROLEUM AND CHEMICALS

SHRI P. SOUNDARARAJAN (Tamil Nadu): Sir, I lay on the Table , a copy each (in English and Hindi) of the following Reports of the Standing Committee on Petroleum and Chemicals:—

First Report on Action Taken by Government on the recommendations contained in Tenth Report (Twelfth Lok Sabha) on Demands for Grants (1999-2000) relating to the Ministry of Petroleum and Natural Gas.

Second Report on Action Taken by Government on the recommendations contained in Eleventh Report (Twelfth Lok Sabha) on Demands for Grants (1999-2000) relating to the Ministry of Chemicals and Fertilisers, Department of Chemicals and Petro-Chemicals.

Third Report on Action Taken by Government on the recommendations contained in Twelfth Report (Twelfth Lok Sabha) on Demands for Grants (1999-2000) relating to the Ministry of Chemicals and Fertilisers, Department of Fertilisers.

ANNOUNCEMENT RE GOVERNMENT BUSINESS FOR THE WEEK COMMENCING 13TH MARCH, 2000

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS AND THE MINISTRY OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI O. RAJAGOPAL) :Sir, I beg to announce that Government Business during the week commencing Monday, the 13th March, 2000 will consist of :-

- 1. Discussion on Motion of Thanks on the President's Address.
- 2. General discussion on Railway Budget for 2000-2001.
- 3. Consideration and return of the Appropriation Bills relating to the following Demands, after they have been passed by Lok Sabha:-